

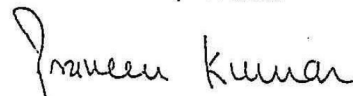
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA
COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect in official exigency:-

No.	Name of the Official	From	To
1	Sh. Nande Lal EC No.10465	Orderly in the Court of the undersinged.	Orderly in the Court of Sh. Pulastya Pramachala, ASJ-03, North-East District kakardooma Courts, Delhi.
2.	Sh. Rajinder Prasad Garg, Orderly, EC No.95572477	Orderly in the Court of Ms. Charu Gupta, ASJ (SC-POCSO), North-East District karkardooma Courts, Delhi.	Orderly in the court of undersigned.
3	Sh. Virender Singh Negi, Orderly, EC No.10944	Orderly in the Court of Sh. Pulastya Pramachala, ASJ-03, North-East District kakardooma Courts, Delhi.	Orderly in the Court of Ms. Charu Gupta, ASJ (SC-POCSO), North-East District karkardooma Courts, Delhi.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.



(PRAVEEN KUMAR)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 2587-2598 - IP&T/Admn./NE/KKD/2023

Dated 18 APR 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.



Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.